

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2(KB)2020
IA(I.B.C)/457(KB)2024, IA(I.B.C)/818(KB)2022,
IA(I.B.C)/1629(KB)2022, IA(I.B.C)/1628(KB)2022,
IA(I.B.C)/903(KB)2022, IA(I.B.C)/826(KB)2022,
IA(I.B.C)/4(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS M/S. SHIMA EDIBLES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Manas Das, Adv.] For the Resolution Professional
Mr. Srigopal Choudhury, Adv.]

Mr. Snehasish Chakraborty, Adv,] For the Applicants in IA(I.B.C)/457(KB)2024

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **13.08.2024**.

**Anamitra Pal
Court Officer**